

From

The Principal District & Sessions Judge (HQs),  
Delhi.

To

The Registrar General,  
Delhi High Court,  
New Delhi.

No. F.5(1)/2023/ 1631

Dated, Delhi the \_\_\_\_\_

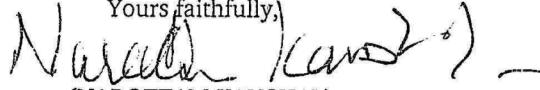
Sub: Direct recruitment to the Delhi Higher Judicial Services – reg.

Sir,

With reference to letter No. 5665/G-1/Gaz/DHC/2023 dated 01.08.2023, on the subject cited above, it is informed that Sh. Ashish Rastogi, newly appointed Officer of Delhi Higher Judicial Service has appeared before me and he has been administered the requisite Oath of allegiance to the Constitution of India.

His Oath of allegiance to the Constitution of India, alongwith joining report is enclosed herewith .

Yours faithfully,



(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs),  
Delhi

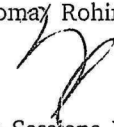
Encl. As above

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Dated, Delhi the \_\_\_\_\_

Copy forwarded for information and necessary action to:-

1. The Officers In-charge, Administration-I,II,III, General Branch, Pool Car, Library, Computer Branch and Web Site Committee(Hindi/English) .
2. The Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi alongwith copy of joining report of the above mentioned Judicial Officers.
3. The Accounts officer, Accounts Branch, Central District, THC, Delhi alongwith copy of joining report of the above mentioned Judicial Officer.
4. The Officer concerned with the direction to report to the Chairperson, Delhi Judicial Academy, Dwarka, Sector-14, New Delhi for mandatory training.
5. The Administrative Civil Judge, Central District, THC, Delhi.
6. The Sr.AO(J)/ AO(J)/Branch Incharge, Care taking Branch & Protocol Branch, THC, Delhi.
7. The PRO/APRO, Tis Hazari/ Patiala House/ Saket/ Karkardoomay Rohini/ Dwarka and Rouse Avenue Courts, Delhi/New Delhi.

  
Principal District & Sessions Judge (HQs),  
Delhi